

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
RAJYA SABHA
QUESTION NO 02.03.2010
ANSWERED ON
NREGS IN UTTAR PRADESH .

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SHRI NAND KISHORE YADAV

Will the Minister of COAL HEALTH AND FAMILY WELFARE INFORMATION AND BROADCASTING RURAL DEVELOPMENT be pleased to state :-

- (a) the details of amount allocated, till date, to Uttar Pradesh under the National Rural Employment Guarantee Scheme (NREGS), year-wise;
- (b) the total number of jobs created in the State under NREGS;
- (c) the details of complaints received so far regarding irregularities in the scheme, in the State, and the action taken thereon; and
- (d) the details of complaints which are still pending?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT

(SHRI PRADEEP JAIN `ADITYA`)

(a) & (b): Funds released by Central Government to Uttar Pradesh and person days of employment generated in the State under Mahatma Gandhi NREGA since its inception are as given below:
2006-07 2007-08 2008-09 2009-10

Funds released by the 56914.69166589.89393390.13472687.16 Centre (Rs. in lakh) As on 24.2.10
Person days of 822.21363.052272.212663.59 employment generated (in (up to January, 10) lakhs)

(c) & (d): A total of 390 complaints regarding irregularities in the implementation of Mahatma Gandhi NREGA in Uttar Pradesh have so far been received in the Ministry. All cases when brought to the notice of the Ministry are sent to the concerned State Government for investigation of the matter and taking action in accordance with the provisions of the Act. In addition, National Level Monitors (NLMs) are also deputed by the Ministry to enquire into the specific complaints.

Action has been completed in 239 complaints and remaining 151 complaints are pending with the State Government.